

PUBLIC NOTICE

SURRENDER OF RESEARCH ANALYST REGISTRATION
HITESH NARAYAN PATEL PROPRIETOR AMARTARU CAPITAL
SEBI RESEARCH ANALYST Registration No: INH000009612
202, Suri Rejendra Tower, R K Singh Marg, Andheri East, MUMBAI, MAHARASHTRA, 400069

NOTICE

ASIAN PAINTS LIMITED
Registered Office: 6A & 6B, Shantinagar, Santacruz East, Mumbai, Maharashtra, 400055
Notice is hereby given that the certificates for the undermentioned securities of the Company have been lost/misplaced and the applicant has applied to the company to issue duplicate certificates.

FORM G (REVISED)
INVITATION FOR EXPRESSION OF INTEREST FOR
D. I. STEELS PRIVATE LIMITED OPERATING IN TRADING OF IRON & STEELS AT MUMBAI, MAHARASHTRA

Table with 2 columns: S.No., Particulars. Includes details of the registered office, URL, installed capacity, and eligibility for resolution.

NOTICE

Notice is hereby given that the certificate(s) for 7843 shares bearing Equity certificate Nos. 939885, 49712, 1752859, 106111, 8, 900008, 930883, 38581 and Distinctive Nos. 5831363048-235, 17955206-7285, 6412562174-203, 32635151-450, 9501-13000, 5829846391-740, 5831143597-721, 15285791-7040 under the Follo Nos. 1054945, 1073369, 1000008, 1042749 of (CIC) Bank Ltd. standing in the name(s) of Audrey Gonsalves nee D'Silva, Jenny D'Silva, Loyola Gonsalves has/have been lost or mislaid and the undersigned has/have applied to the Company to issue duplicate Certificate(s) for the said shares.

Form No. URC-2
Advertisement giving Notice about registration under Part I of Chapter XXI of the Act

Notice is hereby given that in pursuance of sub-section (2) of section 386 of the Companies Act, 2013, an application is proposed to be made after fifteen days hereinafter to the Registrar at Mumbai that United Phosphorus (India) LLP, a Limited Liability Partnership, may be registered under Part I of Chapter XXI of the Companies Act, 2013, as a company limited by shares.

Bank of Maharashtra
Mumbai South Zonal Office, Janmangal, 45/47, Mumbai Samachar Marg, Fort, Mumbai - 400001
TELE : 022-22675899, FAX : 022-22664647 Email : legal\_mcr@gmahabank.co.in
Head Office: Lokmangal, 1501, Shivajinagar, Pune-5
POSSESSION NOTICE (For Immoveable property) [Rule 8 (i)]

FORM A
PUBLIC ANOUNCEMENT
(Under Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF NOW DISTRIBUTION INDIA PRIVATE LIMITED

MID EAST PORTFOLIO MANAGEMENT LIMITED
Registered Office: 1/203, Vishal Complex, Nursing Lane, Off. S.V. Road, Malad (West), Mumbai - 400 064
CIN No.L74140MH1991PLC062925
NOTICE TO MEMBERS REGARDING EXTRA ORDINARY GENERAL MEETING THROUGH VIDEO CONFERRING / OTHER AUDIO VISUAL MEANS

CR NO.81 (MAZGAON)
IN THE BOMBAY CITY CIVIL COURT AT MUMBAI
SUMMARY CIVIL SUIT NO 100281 OF 2023
O.V. R.20(1. A) OF CPC FOR PAPER PUBLICATION

SUMMONS to answer plaint Under section O. XXXVII Rule 2 of the Code of Civil Procedure, 1908.
UNION BANK OF INDIA
a body corporate constituted under the provisions of the Banking Companies Acquisition & Transfer of Undertakings Act, 1970 having their having its Union - Park Building, 6th Floor, 66/80 Mumbai Samachar Marg, Fort, Mumbai 400 023 a Branch Office amongst others at Union Bank Of India, Balarang Bhavan, Maulana Shaikat Ali Road, Grant Road, Mumbai- 400007 Maharashtra represented through its Manager Manish Kumar Sharma, age 34 years. ... Plaintiff

Names of the Applicant
1. Vikas Nandkumar Garg
2. Kishor Rajaram Patil
Dated this 24th day of April 2025
Place: Mumbai

CLASSIFIEDS
PROPERTY
LEASE/RENTAL

Ready to move in office space in Pride gateway, 303(1620 sqft) in Baner for lease.Owner Vishal 9890222720.

PERSONAL
THANKS GIVING

HOLY Spirit Thou who makes me See
Everything and Shows me the way to Reach My Ideals, you who gives me the Divine Gift to forgive and forget the Wrongs that is done unto me and who is in all instances of my life with me I in this short Dialogue want to thank you for everything and confirm once more that I do not want to be Separated from you, nomatter how great the, material desire may be I want to Be with you and my loved ones in your perpetual glory forever Amen - ZDS

Regd. Off.: Solitaire Corporate Park, Building No. 4, Guru Hargovindji Road, Chakala, Andheri (East), Mumbai - 400093.
Tel.: 022-66572777, Email.: ykheokar@sicomindia.com
Website: https://www.sicomindia.com

POSSESSION NOTICE

[Rule 8(1)] The Security Interest (Enforcement) Rules, 2002
Whereas, The undersigned being the authorized officer of SICOM Limited under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest [Act], 2002 (54 of 2002) and in exercise of powers conferred under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 14th September, 2023 calling upon the borrower Aarushi Speciality Chemicals Pvt Ltd to repay the amount mentioned in the notice being Rs. 192,01,47,905/- (Rupees One Hundred Ninety Two Crores One Lakh Forty Seven Thousand Nine Hundred Five Only) within 60 days from the date of receipt of the said notice.

FILATEX INDIA LIMITED
Regd Office : S.No.274, Demni Road, Dadra-396 193 (UT of Dadra & Nagar Haveli)
Corporate Identification Number (CIN)- L17119DN1990PLC000091

Extract of Statement of Audited Standalone and Consolidated Financial Results for Quarter and Year Ended March 31, 2025 (Rs. in Lakhs)

Table with 7 columns: S. No., Particulars, Standalone (Quarter Ended, Year ended), Consolidated (Quarter Ended, Year ended). Rows include Total income from operations, Net Profit for the period, Total Comprehensive Income for the period, etc.

Notes:
a) The above is an extract of the detailed format of results for Quarter and Year Ended March 31, 2025 filed with the stock exchanges under regulation 52 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Year Ended financial results are available on Company's Website www.filatex.com and on the website of the Stock Exchanges www.nseindia.com and www.bseindia.com.

Place : New Delhi
Dated : April 23, 2025
On behalf of the Board of Directors
Sd/- MADHU SUDHAN BHAGERIA
CHAIRMAN & MANAGING DIRECTOR
DIN : 00021934

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FOR DAILY BUSINESS.
FINANCIAL EXPRESS
financialexpress.com

- CLASSIFIED CENTRES IN MUMBAI
SOUTH MUMBAI
MAZAGAON
Pinto Advertising
Phone : 23701070
Mobile : 9869040181
Classic Advertising
Mobile: 9821566223
MASJID
SNM Advertising
Mobile: 9821312766
PAREL
Aryan Publicity
Mobile: 8097357443 / 9870011876
LOWER PAREL
Ezipp International
Mobile: 7377378376
PRABHADEVI
sarjan advertising
Mobile: 9769715223
MUMBAI CENTRAL
Azad Publicity
Mobile: 9821204061
WORLI
Harshada Media
Mobile: 9619840575
CHARNI ROAD
Avi Advertising
Mobile: 9819819768
Yugarambha Advertising
Mobile : 9869074144
GRANT ROAD
Paras Advertising
Mobile: 8850923263
FORT
Admaster Advertising
Phone: 40029846
Mobile: 7021311429 /

